

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 60(ND)/2015
CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

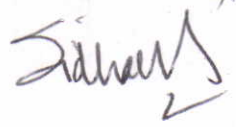
NAME OF THE COMPANY: M/s. PTC India Financial Services Ltd.


V/s.

M/s. R.S. India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN KATPALIA	Sr. Adv.	} For Petitioner	
2.	MAYANK MISHRA	Adv.		
3.	SIDHARTH SEPHI	Adv.		

4.	ARJUN SINGH BHATI	Adv.	} For R-1.	
5.	VIVEK SINGH BHATI	Adv.		

ORDER

Both the parties are present. An application has been moved by Respondent No.1 seeking certain directions. The petitioner takes notice of the same and seeks time to file reply. A week's time is granted to the petitioner to file reply with a copy in advance to be served on the other side. Rejoinder, if any, may be filed within a week thereafter.

Call this matter on 19th September 2016.


(R. VARDHARAJAN)

MEMBER (J)


(S.K. MOHAPATRA)
MEMBER (T)

26th August, 2016